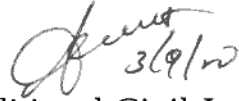


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 04.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 534/2017	O.S 1000/2018
HEARING	HEARING
2. EX. 46/2004	MISC. 3/2010
3. EX. 47/2004	MISC. 22/2010
4. EX. 23/2010	EX. 3/2011
5. EX. 25/2010	EX. 27/2011
6. O.S 456/2012	O.S 504/2015
7. O.S 888/2014	O.S 508/2015
8. O.S 688/2015	O.S. 224/2016
9. MISC. 17/2017	O.S 834/2017
10. O.S. 1382/2019	EX. 13/2018
11. O.S 624/2020	EVIDENCE
EVIDENCE	O.S. 284/2009
12. O.S. 754/2002	O.S. 74/2012
13. O.S. 27/2007	MISC. 54/2017
14. O.S. 1144/2013	O.S. 1152/2019
15. MISC. 16/2019	O.S. 1508/2018


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 04.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 2312/2007	16) O.S 1188/2007
2) O.S 682/2011	17) O.S 1548/2007
3) O.S 1282/2011	18) O.S 1798/2007
4) O.S 636/2012	19) O.S 574/2014
5) O.S 1612/2012	20) O.S 666/2014
6) O.S 1630/2013	21) O.S 1516/2015
7) O.S 1264/2015	22) O.S 2/2017
8) O.S 1266/2015	23) O.S 976/2017
9) O.S 1472/2015	24) O.S 990/2017
10) O.S 964/2017	25) O.S 644/2018
EVIDENCE	26) O.S 1084/2019
11) O.S 858/2016	27) O.S 684/2020
12) O.S 1354/2016	ORDERS
HEARING	28) O.S 1376/2019
13) O.S 94/2020	29) O.S 1538/2019
14) O.S 76/2007	30) O.S 692/2020
15) O.S 1108/2007	

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 04-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 285/2011 (HEARING)		R.K RASHEEDULLA Vs GANGAMMA	T.V. TAJPEER
2	O.S. 245/2012 (HEARING) IA/1/2012		HUCHAMMA Vs B. SHYLAJA KUMAR	A.G. BALLALLI
3	O.S. 915/2013 (HEARING) IA/1/2013		LAKSHMAMMA Vs RAME GOWDA H.N	D. VENUGOPAL
4	O.S. 917/2013 (HEARING) IA/1/2013		LALITHA Vs RAME GOWDA H.N	D. VENUGOPAL
5	O.S. 919/2013 (HEARING) IA/1/2013		J.S. BASHKAR Vs RAME GOWDA H.N	D. VENUGOPAL
6	O.S. 1477/2013 (HEARING) IA/1/2013		CHANDRAMMA Vs VENKATESH	L.SURESH
7	O.S. 1295/2015 (HEARING) IA/1/2015		GIRIJAMMA Vs KOUSALYA BAI	SHIVARAJA.M
8	O.S. 1441/2015 (HEARING) IA/1/2015		S.PARAMESHA Vs M.VENKATARAMU	R. GOPALAKRISHNA.
9	O.S. 792/2017 (HEARING) IA/1/2017		HANUMAKKA Vs SIDDAPPA	G MANJUNATH
10	O.S. 249/2018 (HEARING) IA/1/2018		D PALAKSHAIAH Vs MANJUNATH	L.M.C
11	O.S. 251/2018 (HEARING) IA/1/2018		D.P. NEELAMMA Vs MANJUNATH	L.N.C
12	O.S. 171/2020 (HEARING) IA/1/2020		SHASHANKA SURESH Vs K C KRISHNA REDDY	C.NAGARAJ
13	P and SC 1/2020 (HEARING)		G.S PAVAN Vs NIL	SRIHARSHA R LONDE
14	O.S. 667/2020 (HEARING) IA/1/2020		VALSA GEORGE Vs ARUN SAMUEL	S KALYAN BASAVARAJ
15	O.S. 1251/2017 (EVIDENCE.) IA/1/2017		LATHA Vs Y.B.SHIVASHANKAR	KVK
16	O.S. 1253/2017 (EVIDENCE.) IA/1/2017		YASHODHAMMA Vs Y.B.SHIVASHANKAR	KVK

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 04-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 1257/2017 (EVIDENCE.) IA/1/2017		JAYALAKSHMI A K Vs Y.B.SHIVASHANKAR	KVK
18	O.S. 1263/2017 (EVIDENCE.) IA/1/2017		GIRISH.M Vs N.SRIRAMI REDDY	KMS
19	O.S. 1079/2018 (EVIDENCE.) IA/1/2018		S. PRIYA Vs B. SHAILAJA	S. SHANKARCHAR
20	O.S. 1095/2018 (EVIDENCE.) IA/1/2018		M. SWARNAMBHA Vs SUMALATHA	R.B. SADASIVAPPA
21	O.S. 145/2019 (EVIDENCE.) IA/1/2019		S SUDHA REP BY C C GOWTHAM Vs SIDDHARTHA	S RAJASHEKAR
22	O.S. 361/2019 (EVIDENCE.) IA/1/2019		MANOJ KUMAR B Vs KAVITHA NAVEEN	S. VENKATESH
23	O.S. 521/2019 (EVIDENCE.) IA/1/2019		B. NARAYANA SWAMY Vs VENKATESH	DIWAKAR
24	O.S. 649/2019 (EVIDENCE.) IA/1/2019		H V JAYAMMA Vs MUNIRAJU	K KIRAN KUMAR
25	O.S. 1137/2009 (ARGUMENTS) IA/1/2009 IA/2/2009		HANUMAIAH Vs THE SECRETARY KIADB	M. SHIVARAJA
26	O.S. 141/2011 (ARGUMENTS)		R.KRISHNAMURTHY Vs C. GANADHARA	V.S.PRASAD AND ASSOCIATES
27	O.S. 1405/2011 (ARGUMENTS) IA/1/2011		D MANJULA Vs G.J GURUNATH	G.N. VENKATARAMANAPPA
28	O.S. 87/2014 (ARGUMENTS) IA/1/2014		P. MEENAKUMARI Vs SELVI	J. JAGADEESWAR
29	O.S. 695/2015 (ARGUMENTS) IA/1/2015		P.KRISHNA Vs M.NAGARAJ	V.VISHWANATH
30	O.S. 1021/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		RAMAIAH Vs THE COMMISSIONER	

Cases listed below are adjourned due to Covid 19

31	O.S. 1053/2016 (ARGUMENTS) IA/1/2016	05-09-2020	VENKATESH K Vs RAMAKRISHNA	AA
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PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 04-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 1339/2016 (ARGUMENTS) IA/1/2016	05-09-2020	T.S. RAJANNA Vs T MALLIKARJUNAIAH	MERAVE GOWDA
33	O.S. 633/2020 (NOTICE) IA/1/2020	15-10-2020	C PARIPOORNAM Vs M SURESH	ABIJITH M.M,
34	O.S. 1431/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	15-10-2020	NASEERUDDIN Vs ASMA BEGUM	KUMAR GURU
35	O.S. 1459/2019 (EVIDENCE.) IA/1/2019	15-10-2020	VENKATESAN K Vs H C SINGRAPPA	JAYARAJ GOWDA
36	O.S. 1601/2019 (EVIDENCE.) IA/1/2019	15-10-2020	BEERAPPA H.N Vs M. DEVRAJ	K.S MALLIKARJUNAIAH
37	O.S. 1467/2014 (CALL ON) IA/1/2014 IA/2/2014	15-10-2020	B. CHINNAPPA Vs SRINIVAS REDDY B. N.	P. M. UMASHANKARA MURTHY
38	O.S. 183/2015 (OBJECTIONS) IA/1/2015	15-10-2020	SANJNA RAJ Vs VASUDEV	M U POONACHA
